(a) whether it is a fact that major tourist spot of Khajuraho is proposed to be linked with Bombay by direct air service;

Written Answers

(b) if so, what would be the proposed out line and by when the service is likely to be introduced if the answer to part (a) above, be in the negative, what are the reasons thereof?l

पर्यटन ग्रौर नागर विमानन मंत्रालय में राज्य मंत्री (श्री चन्द्रलाल चन्द्राकर): (क) जी, नहीं।

(ख) बम्बई तया खजुराहों के बीच याता करने वाले यात्रियों के लिये दिल्ली से होकर सुविधाजनक संयोजी उडाने (कनेक्शन) उपलब्ध हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) No. Sir.

(b) Convenient connections available via Delhi for passengers travelling between Bombay and Khajuraho.]

Extension of Bajpe Airport

842 SHRT B. IBRAHIM: Will Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to extend Bajpe Airport (Mangalore); and
- (b) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION CHANDULAL (SHRI CHANDRAKAR): (a) and (b) A detailed survey has been made for examining the feasibility of constructing

a second runway suitable for regular Boeing 737 operations and development for bigger aircraft operations. The survey report is awaited

to Questions

Agreements and contracts entered by the NTC

843. DR. LOKESH CHANDRA:

SHRIMATI AZIZA IMAM:

SHRI BISHAMBHAR NATH

PANDE: Will the Minister of COMMERCE

be pleased to state:

- (a) what are the agreements and contracts entered into by the National; Textile Corporation during the year 1979:
- (b) in which language they were prepared;
- (c) whether the provisions of the Official Language Act were followed in their preparation?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI

PRANAB MUKHERJEE): (a) During the year 1979, the National Textile Corporation and its nine Subsidiary Corporations located in various States into agreements/contracts with labour unions its own employees, banks, financial institutions, machinery manufacturers and other agencies in connection with financial transactions, sale/purchase of cloth, yarn, cotton,

(b) These agreements/contracts were prepared in English or Hindi or regional language.

machinery, dyes & chemicals, etc.

(c) Due to broad based operations essentially of a commercial nature, it has not been possible for the National Textile Corporation to strictly follow the provisions of the Official Language Act. However, the National Textile Corporation (Holding Company) most of its Subsidiary Corporations have since set up 'Rajya Bhasha **C**ell**s'**) for ensuring strict implementation of the provisions of the Act.

^{†[]} English translation.